

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 631
TO BE ANSWERED ON NOVEMBER 28, 2024
HIGH PERFORMANCE BUILDINGS**

NO. 631. SHRI RAO RAJENDRA SINGH:

Will the Minister of Housing and Urban Affairs be pleased to state:-

- (a) whether the Government has any data on the amount of carbon emissions by the existing building infrastructure and if so, the details thereof; and**
- (b) whether the Government has developed any comprehensive framework to include High Performance Buildings (HPB's) in the framework, while planning various upcoming cities and towns in the country and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) Ministry of Housing and Urban Affairs does not maintain data on the amount of carbon emissions by the existing building infrastructure.**
- (b) As per 12th Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.**

The Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)). The Chapter -6 "Sustainability Guidelines" of URDPFI guidelines 2014 deals with Green Building, Climate Change and Adaption , Eco sensitive planning and green Buffer zones in Cities. The introduction of building performance certification and rating system has been provided in the guidelines promoting environment friendly building practice within urban development plan.

Ministry has also issued Model Building Bye-laws (MBBL) – 2016 (<https://mohua.gov.in/upload/uploadfiles/files/MBBL.pdf>), in which Chapter-10 deals with Green Buildings and Sustainability provisions for adoption by the States.
